

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1546
ANSWERED ON 02.08.2023

NON-SEEDING OF AADHAAR NUMBERS WITH THE ABPS IN MGNREGS

1546 SMT. PHULO DEVI NETAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) details of the number of workers whose Aadhaar numbers have been seeded with Aadhaar Based Payment System (ABPS);
- (b) State-wise details of the number of workers who have not been able to get their wages due to the non-seeding of their Aadhaar numbers with the ABPS;
- (c) State-wise details of the active workforce under MGNREGS in 2022-23 and the number of workers who are eligible to get their wages under ABPS;
- (d) whether Government is aware that there are complaints about the diversions of the wages of the MGNREGS workers under the ABPS scheme; and
- (e) if so, steps taken by Government to correct this issue, details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): As per NREGASoft, Aadhaar numbers of 11.38 crore workers have been seeded with Aadhaar Based Payment System (ABPS) under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) as on 28.07.2023.

(b): Beneficiary under Mahatma Gandhi NREGS is paid through account based as well as Aadhar Based Payment Bridge System. In case a beneficiary is not enable for Aadhaar Based Payment Bridge System, alternative route is available for making payment.

(c): State-wise details of the active workers and number of workers who are eligible to get their wages under ABPS under the Mahatma Gandhi NREGS in the financial year 2022-23 is given at **Annexure**.

(d) & (e): ABPS is a route for a payment instruction to follow and finally payment is getting credited into a bank account. The payment will credit into the bank account as provided by a beneficiary.

Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 1546 dated 02.08.2023.

State/UT-wise details of the active workers and number of workers who are eligible to get their wages under ABPS under the Mahatma Gandhi NREGS in the financial year 2022-23.			
Sl. No.	State/UT	Numbers of the active workers (In lakh)	Number of workers who are eligible to get their wages under ABPS (In lakh)
1	Andhra Pradesh	96.78	92.16
2	Arunachal Pradesh	3.28	1.53
3	Assam	62.98	13.31
4	Bihar	93.46	62.26
5	Chhattisgarh	72.58	52.77
6	Goa	0.08	0.06
7	Gujarat	32.32	14.06
8	Haryana	9.48	7.33
9	Himachal Pradesh	14.43	11.52
10	Jammu And Kashmir	17.00	9.44
11	Jharkhand	45.28	31.76
12	Karnataka	87.23	67.64
13	Kerala	27.10	22.88
14	Ladakh	0.42	0.34
15	Madhya Pradesh	119.93	67.19
16	Maharashtra	66.69	44.66
17	Manipur	7.03	3.93
18	Meghalaya	9.10	0.28
19	Mizoram	2.15	1.58
20	Nagaland	5.60	1.10
21	Odisha	78.29	53.84
22	Punjab	15.93	12.38
23	Rajasthan	143.67	103.31
24	Sikkim	0.97	0.73
25	Tamil Nadu	91.47	81.80
26	Telangana	61.05	55.21
27	Tripura	10.50	8.75
28	Uttar Pradesh	157.55	92.00
29	Uttarakhand	12.49	8.90
30	West Bengal	151.81	120.38
31	Andaman and Nicobar	0.15	0.12
32	Dn Haveli And Dd	0.00	0.00
33	Lakshadweep	0.0027	0.0015
34	Puducherry	0.68	0.54
	Total	1,497.46	1,043.76
